

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3302
ANSWERED ON:01.08.2014
TRIBALS LIVING BELOW POVERTY LINE
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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the population of tribals is on the decline in the country and if so, the details thereof, State/UT-wise including Tamil Nadu;
- (b) whether a large number of tribals in the country are living Below the Poverty Line (BPL);
- (c) if so, the facts in this regard, State/UT-wise including Jharkhand; and
- (d) the fresh steps taken/being taken by the Government for upliftment of tribals living below poverty line in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHA1 VASAVA)

(a): No, Madam.

(b) & (c): As per the statement by Planning Commission, the State-wise percentage of persons living Below Poverty Line for Scheduled Tribe population, 2011-12 (Tendulkar Methodology) is as below:

S.No.	States	RURAL	URBAN
1	Andhra Pradesh	24.1	12.1
2	Assam	33.4	15.6
3	Bihar	59.3	10.3
4	Chhattisgarh	52.6	35.2
5	Gujarat	36.5	30.1
6	Himachal Pradesh	9.5	4.0
7	Jammu & Kashmir	16.3	3.0
8	Jharkhand	51.6	28.7
9	Karnataka	30.8	33.7
10	Kerala	41.0	13.6
11	Madhya Pradesh	55.3	32.3
12	Maharashtra	61.6	23.3
13	Orissa	63.5	39.7
14	Rajasthan	41.4	21.7
15	Tamil Nadu	36.8	2.8
16	Uttar Pradesh	27.0	16.3
17	Uttarakhand	11.9	25.7
18	West Bengal	50.1	44.5
	All India	45.3	24.1

NB: The poverty ratio among Scheduled Tribes population at State level may be treated with caution due to small sample size of household based on which the class distribution of persons have been obtained.

(d): The Ministry of Tribal Affairs supplements the efforts of other Central Ministries by way of various developmental interventions in critical sectors through specially tailored schemes. The Ministry of Tribal Affairs is running the following schemes/programmes to improve the living standards of STs across the country. Various programmes for people below the poverty line including tribals are run by Ministries, particularly Ministry of Rural Development.

- (i) Scheme of Construction of Hostels for ST Girls and Boys
- (ii) Scheme of Establishment of Ashram School in Tribal Sub-Plan Areas
- (iii) Post-Matric Scholarship for ST students
- (iv) Upgradation of Merit
- (v) Pre-Matric Scholarship for ST students studying in classes IX & X.
- (vi) Rajiv Gandhi National Fellowship for STs
- (vii) Scheme of National Overseas Scholarship for STs
- (viii) Top Class Education for ST students

- (ix) Grants in aid to Voluntary' Organisations working for the welfare of Scheduled Tribes
- (x) Coaching for Scheduled Tribes
- (xi) Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
- (xii) Vocational Training in Tribal Areas
- (xiii) Development of Particularly Vulnerable Tribal Groups (PVTGs)
- (xiv) Grants-in-Aid to STDCCs for MFP Operations
- (xv) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP' as a measure of social safety for MFP gatherers,
- (xvi) Grants under Article 275(1) of the Constitution of India
- (xvii) Special Central Assistance to Tribal Sub Plan (SCA to TSP)
- (xviii) Development of Tribal Products/Produce (Grants in aid to Tribal Cooperative Marketing Development Federation of India Limited (TRIFED)
- (xix) A new Scheme called 'Van Bandhu Kalyan Yojana' has been proposed by the Ministry of Tribal Affairs and Rs. 100.00 crore (Rupees Hundred Crore) have been allocated under the scheme for the year 2014-15.